

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 777 of 2020

IN THE MATTER OF:

Mukul Agarwal

...Appellant

Versus

Royale Resinex Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Virender Gupta, Sr. Advocate with Mr. Vishal Ganda, Ms. Astha Trivedi, Mr. Arun Srivastava and Ms. Guresha Bharna, Advocates.

**For Respondent: Mr. Gourav Arora and Mr. Bharat Arora, Advocates.
Mr. Umesh Gupta, CA
Mr. R. K. Gupta and Ms. Swaralipi Deb Roy, Advocates
with Mr. Manish Kr. Agarwal, IRP.**

ORDER
(Through Virtual Mode)

19.01.2021: Pleadings are complete. Written submissions have also been filed by learned counsel for the parties. The matter is ripe for hearing.

List the appeal 'for hearing' on **29th January, 2021 at 12:00 Noon.**

The Committee of Creditors will not proceed further till next date of hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc